

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 01

C.P. (IB)/471(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **11.07.2024**

NAME OF THE PARTIES : **Edelweiss Asset Reconstruction**

Company limited

VS

Arshiya Limited

For FC : Adv. Shreyas Lele i/b M/s. Khaitan Legal Associates

For CD : None Present

Section 7 of IBC

ORDER

Learned counsel for the Financial Creditor has informed that the appeal pending before the Hon'ble NCLAT is posted before 16.07.2024. In view of the same, **adjourned to 19.07.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
REETA KOHLI
MEMBER (JUDICIAL)